

**The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi):** (a) to (c). Government approved two Companies being set up in the public sector on March 17, 1967. One Company will undertake production on a commercial scale of electronic components and instruments developed at the Bhabha Atomic Research Centre, Trombay. The authorised Capital of the Company will be Rs. 10 crores. The second Company with an authorised Capital of Rs. 7.5 crores and a matching loan Capital will operate the uranium mine and the mill, to process the ore, both at Jaduguda (Bihar). Both these Companies will be formed on completion of the formalities shortly.

#### **Family Accommodation for Army Personnel**

**387. Shri Randhir Singh:** Will the Minister of Defence be pleased to state:

(a) what percentage of serving Army personnel is entitled to family living accommodation at peace-time stations;

(b) whether Government propose to increase this percentage;

(c) if not, the reasons therefor;

(d) whether it is also a fact that at a number of peace-time stations there is practically no arrangement for family-living accommodation for the serving personnel; and

(e) the steps taken by Government to provide family-living accommodation at such peace-time stations?

**The Minister of Defence (Shri Swaran Singh):** (a) The information regarding the entitlements has already been furnished in reply to Unstarred Question No. 56 answered in the Lok Sabha on 27th March, 1967.

(b) A proposal to rationalise the entitlement of married accommodation for Havildars and ORs so as to ensure uniformity in all Corps and Services is under consideration.

(c) Does not arise.

(d) Yes, in so far as Government accommodation is concerned.

(e) Projects have already been sanctioned in certain stations. Priority for construction of married accommodation is being given at those stations where there are acute shortages.

#### **Radio Station at Gorakhpur**

**388. Shri Vishwa Nath Pandey:  
Dr. Mahadeva Prasad:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that there is a proposal to instal a Radio Station at Gorakhpur (U.P.) for the benefit of the people of Eastern Uttar Pradesh;

(b) if so, when it is proposed to do so and the total amount proposed to be sanctioned for the same; and

(c) if not, the reasons therefor?

**The Minister of Information and Broadcasting (Shri K. K. Shah):** (a) Yes, Sir.

(b) A provision of Rs. 72 lakhs for this purpose has been made in the Fourth Five Year Plan. Preliminary action for import of equipment, selection of sites, etc. has already been initiated. It may take about 3 years for the Radio Station to come on the air.

(c) Does not arise .

#### **Avadi Vehicles Depot**

**389. Shri S. K. Sambandhan:** Will the Minister of Defence be pleased to state:

(a) whether it has been brought to the notice of Government that automobile electrical materials are lying in open space at Avadi Vehicles Depot;

(b) if so, the quantity and worth thereof;